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Title: Election of 20 Members from Lok Sabha and 10 Members from Rajya Sabha to Committee on the Welfare of Scheduled Castes and Scheduled Tribes.

DR. KIRIT P. SOLANKI (AHMEDABAD): I beg to move:

"That the Members of this House do proceed to elect in the manner required by sub-rule (1) of rule 331B of the Rules of Procedure and Conduct of Business in Lok Sabha, twenty Members from amongst themselves to serve as Members of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes for the term beginning on the 1<sup>st</sup> May, 2017 and ending on the 30<sup>th</sup> April, 2018."

HON. SPEAKER: The question is:

"That the Members of this House do proceed to elect in the manner required by sub-rule (1) of rule 331B of the Rules of Procedure and Conduct of Business in Lok Sabha, twenty Members from amongst themselves to serve as Members of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes for the term beginning on the 1<sup>st</sup> May, 2017 and ending on the 30<sup>th</sup> April, 2018."

*The motion was adopted.*

DR. KIRIT P. SOLANKI: I beg to move:

"That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate ten Members from Rajya Sabha to associate with the Committee on the Welfare of Scheduled Castes and Scheduled Tribes of the House for the term beginning on the 1<sup>st</sup> May, 2017 and ending on the 30<sup>th</sup> April, 2018 and do communicate to this House the names of the Members so nominated by Rajya Sabha."

HON. SPEAKER: The question is:

"That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate ten Members from Rajya Sabha to associate with the Committee on the Welfare of Scheduled Castes and Scheduled Tribes of the House for the term beginning on the 1<sup>st</sup> May, 2017 and ending on the 30<sup>th</sup> April, 2018 and do communicate to this House the names of the Members so nominated by Rajya Sabha."

*The motion was adopted.*

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*...(Interruptions)*